

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 17.12.2021 (FRIDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 817 of 2021  <b>(PH)</b>	Kiran Shah RP for KSL and Industries Ltd. Vs. Enforcement Directorate, Kolkata	Prachi	Zoheb Hossain Tulika Gupta
<b>2.</b>	Comp. App. (AT) (Ins) No. 413 of 2021  <b>(PH)</b>	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha Kanchan Yadav-R2

### **For Orders**

<b>3.</b>	Comp. App (AT) (Ins) No. 60 of 2020	Hemant Zaveri Vs. Bhavi Jewellers & Ors.	Udit Kishan Anup Jain	
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### **For Admission (Fresh Case)**

<b>4.</b>	Competition App. (AT) No. 20 of 2021	Manoj K. Sheth Vs. The Secretary Competition Commission of India & Anr.	Udian Sharma	
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**